

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 43

C.P. 309(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.07.2024

NAME OF THE PARTIES: **MR. JAWED AKHTER V/s JAWED HABIB**
HAIR AND BEAUTY LTD.

Section 58(3) Sec. 59 of the Companies Act, 2013

ORDER

1. Mr. Aditya Shukla, Advocate appeared for the Petitioner.
2. Mr. Umang Thakar, Advocate i/b Desai & Diwanji appeared for the Respondent no. 2.
3. Mr. Prateek Sekseria, Senior Counsel a/w Ms. Aditi Bhat, Ms. Deeksha Jani, Ms. Haleema Merchant, Advocate appeared for the Respondent no. 4 to 18.
4. By consent of the parties, list this matter on **12.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna